

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.01.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/52/2024 IA (IBC)/53/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/52/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy on behalf of Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

This application has been moved for urgent listing of Interlocutory Applications vide e-filing No. 3607130/00034/2024. Accordingly the application is taken on record and allowed and disposed of.

IA (IBC)/53/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy on behalf of Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Ld. Counsel Mr. VVSN Raju for the Respondent prays time for filing of counter.
Prayer is allowed. **Matter is adjourned to 18.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)